NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 45(ND)2009 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016

NAME OF THE COMPANY: Dharmander Parabhar & Ors. V/s. M/s. Viaggindia Tours & Travels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SUJ17 BUPTH	ADV	RESPONT 1/6.2	left
2	SIDDHARTH	Ax	RESPONDENT	0.2
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ORDER

Yet another adjournment has been prayed for on behalf of the petitioner. Last opportunity is being granted to the petitioner, failing which, the case is liable to be dismissed for non prosecution.

2. To come up on 20.10.2016.

(Ina Malhotra) Member Judicial